

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:446

ANSWERED ON:02.08.2011

CORRUPTION IN DELHI TRAFFIC POLICE

Mahendrasinh Shri Chauhan ;Yadav Shri M. Anjan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any complaints with regard to involvement of the Delhi Traffic Police personnel in crime/corruption in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year, rank-wise and crime-wise;
- (c) whether any Delhi Traffic Police personnel has been found to be in possession of assets disproportionate to his known source of income;
- (d) if so, the details and the action taken against such personnel, rank-wise; and
- (e) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (e): information is being collected and will be laid on the Table of the House.